

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2012/1995

New Delhi this the 18th day of August, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Surender Kumar S/O C. B. Sharma,
R/O 1/4448, Ram Nagar Extension,
Shahdara,
Delhi-110032.

... Applicant

(None present)

-Versus-

1. Union of India through
Addl. Commissioner of Police,
New Delhi Range,
Police Headquarters,
I.P.Estate, New Delhi.

2. Dy. Commissioner of Police,
North East Distt. at Seelampur,
Delhi. ... Respondents

(By H.C. Prem Singh, Deptt. Representative)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

This O.A. is dismissed for want of prosecution.

KM
(K. M. Agarwal)
Chairman

RKAhooja
(R. K. Ahooja)
Member (A)

/as/